

IN THE HIGH COURT OF KERALA AT ERNAKULAM

MONDAY, THE 30TH DAY OF MARCH, 2020/10TH CHAITHRA, 1942

Present:

THE HONOURABLE MR. JUSTICE A.K.JAYASANKARAN NAMBIAR

THE HONOURABLE MR. JUSTICE SHAJI P.CHALY

WP(C) NO. 36418 OF 2017

PETITIONER:

SRI.K.V.KURIAKOSE

PETITIONER IN PERSON

RESPONDENTS:

- 1) STATE OF KERALA
- 2) THE DIRECTOR OF COLLEGIATE EDUCATION
- 3) THE DEPUTY DIRECTOR OF COLLEGIATE EDUCATION
- 4) THE MANAGER

BY ADV.SRI.ROSHEN.D.ALEXANDER

BY ADV.SRI.HARIMOHAN

THIS WRIT PETITION HAVING COME UP FOR ORDERS ON 30.03.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

p.t.o.

A.K. JAYASANKARAN NAMBIAR, J.

&

SHAJI P. CHALY, J.

W.P.(C). NO.36418 OF 2017

Dated this the 30th day of March, 2020

ORDER

A.K. Jayasankaran Nambiar, J.

There is no appearance on behalf of the petitioner at the time of video conferencing. Besides, this being a writ petition of 2017, we see no urgency in the matter, and the matter is therefore posted for consideration on 18.5.2020.

**A.K.JAYASANKARAN NAMBIAR
JUDGE**

**SHAJI P. CHALY
JUDGE**